

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-16/2002/138 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Sub: **Casual leave.**

Dated Guwahati the 8th January, 2025.

Ref:- Your letter No. DJ(G) 01/2025 dtd. 02.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 06.01.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 05.01.2025 till the morning of 07.01.2025**, as prayed for. The next senior most Judicial Officer available at the station, shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo.No.HC.VII-16/2002/ 139 /A dated , 08-01-2025

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)